

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**M.A. No. 61/391/2021
IN
O.A. No. 61/756/2020**

This the 03rd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Asima Hassan, Aged 32 years, D/o Ghulam Hassan Kuchay, R/o: C/o Mr. Gh. Hassan Kuchay, 30-Rehmata-Abad, Hyperpora Srinagar.-190014.

.....Applicant

(Advocate:- Mr. R.A. Bhat)

Versus

1. Union Territory of J&K Government, through Financial Commissioner Health & Family Welfare Department Civil Secretariat, Civil Secretariat, Srinagar/Jammu-190001.
2. Director Health Services, Kashmir, Srinagar-190001.
3. Principal Govt. Medical College Srinagar-190010.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant has moved M.A. No. 61/391/2021 seeking withdrawal of O.A. No. 61/756/2020.

2. M.A. No. 61/391/2021 is allowed and OA No. 61/756/2020 is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**